

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No.63 of 2014 &
IA No. 117 of 2014**

Dated : 11th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

**Enterprises Business Solutions Pvt. Ltd. & Ors.
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Shikha Ohri for PSERC
Mr. Sunil Chaudhary for R.3 & R.4**

ORDER

The Representative appearing on behalf of Respondent No.1 is present and seeks some time to engage a counsel.

Post the matter on **12.05.2014**. In the meantime, the learned counsel for the Respondent No.4 will file the Written Submissions after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js